

**Central Administrative Tribunal
Principal Bench**

OA No.4040/2016

New Delhi, this the 10th day of January, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Nita Chowdhury, Member (A)**

Dr. Sanjay Kumar Gupta (original name)
alias Dr. Sanjay Gupta
S/o Late Shyam Sunder Sah alias
Late Shyam Sunder Gupta
Lord Buddha Apartment,
Flat 119, Sector 21C, Faridabad 121001
Haryana-India. Applicant.

(In person)

Versus

1. Secretary,
Ministry of Power,
Government of India,
Shram Shakati Bhawan,
Rafi Marg,
New Delhi – 110 001.
2. Secretary,
Hon'ble Minister of Human Resource Development,
Government of India
Present address: C-1/2,
Lodhi Garden,
New Delhi – 110 003.
3. Secretary,
Ministry of Home Affairs,
124-C, Shastri Bhawan,
Gate No.1, Dr. Rajendra Prasad Road,
New Delhi.
4. Chairman and Managing Director,
North East Electrical Power Corporation Ltd.
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
5. Chairman and Managing Director,
Bika Jee Gama Place,
North Eastern Electrical Power Corporation,
Govt. of India,
New Delhi.
6. Director-Personnel,
North Eastern Electrical Power Corporation,
Govt. of India, Brookland Compound,

Lower New Colony, Latim Garh,
Shillong- 793003.

7. Chairman and Managing Director,
Veer Sawarkar Marg,
Prabha Devi Marg,
Gammon India Limited,
Mumbai.
8. Vice President- CMS,
Gammon India Limited Hydro Power,
Veer Sawarkar Marg, Prabha Devi Marg,
Gammon India Limited,
Mumbai.
9. Director- Project,
Gammon India Limited, Hydro Power,
Veer Sawarkar Marg, Prabha Devi Marg,
Gammon India Limited,
Mumbai.
10. Sr Vice President,
Gammon India Limited,
Personnel and Administration,
Veer Sawarkar Marg, Prabha Devi Marg,
Gammon India Limited,
Mumbai.
11. Chairman,
78, Institutional Area,
Punj Lloyd Limited,
Gurgaon.
12. Director (Project),
Mr. PA Kapur, MCM Ltd.,
9, Sainik Firm,
MCM, New Delhi.
13. Chairman,
MCM Ltd.,
Sri Chander Verma,
9, Sainik Firm,
MCM, New Delhi.
14. CEO, Dr. Picheshwar Gadde, Nachauli,
Lingaya's University,
Faridabad.
15. Mr. Barthakur,
Lower North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
16. Mr. Kattuki,
General Manager,
North Eastern Electrical Power Corporation Limited,

Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.

17. Mr. Nitya Nand Singh,
North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
18. General Manager,
Kimming Project, Tejpur,
Lower North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
19. Mr Sanjay Panda,
Personnel Section,
Lower North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
20. Central Vigenece Cell of Neepco,
Lower North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
21. Pension Section,
North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
22. Transport Officer,
North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
23. PA Mr. Josh to CMD,
Bika Jee Gama Place,
North Eastern Electrical Power Corporation Limited,
Govt. of India,
New Delhi.
24. Sr. Manager-HR,
North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
25. Director, HR,
North Eastern Electrical Power Corporation Limited,

Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.

26. Manager-HR
Lower North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
27. Secretary, Sikkim Govt.,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi – 110 001.
28. DG-Mr. Aananat Kumar,
Grievances Cell Secretariat,
New Delhi.
29. NE – Mr. IP Borah,
North Eastern Electrical Power Corporation Limited,
Govt. of India, Brookland Compound,
Lower New Colony, Latim Garh,
Shillong- 793003.
30. B. Borgohain,
Director (HR) & Manager,
Power HR Forum
North Eastern Electric Power Corpn. Ltd.,
Brookland Compound, Lower New Colony,
Latim Garh, Shillong, Meghalaya- 793003.
31. Santanu Bezbaruah,
Manager (HR),
HR Forum North Eastern Electric Power Corpn. Ltd.,
Brookland Compound, Lower New Colony,
Latim Garh, Shillong, Meghalaya- 793003.
32. Ex-CMD Mr. Borah,
Lower HR Forum
North Eastern Electric Power Corpn. Ltd.,
Brookland Compound, Lower New Colony,
Latim Garh, Shillong, Meghalaya- 793003.
33. Ex-CMD, IP Borah,
North Eastern Electric Power Corpn. Ltd.,
Brookland Compound, Lower New Colony,
Latim Garh, Shillong, Meghalaya- 793003.
34. Ex CMD Anil Razdan,
North Eastern Electric Power Corpn. Ltd.,
Brookland Compound, Lower New Colony,
Latim Garh, Shillong, Meghalaya- 793003.
35. Ex CMD SC Sharma,
North Eastern Electric Power Corpn. Ltd.,

Brookland Compound, Lower New Colony,
Latim Garh, Shillong, Meghalaya- 793003.

36. Ex CMD Mr PK Kottuki,
North Eastern Electric Power Corpn. Ltd.,
Brookland Compound, Lower New Colony,
Latim Garh, Shillong, Meghalaya- 793003.
37. Chairman,
Haryana Public Service Commission,
Chandigarh.
38. Chairman,
Bihar State University Service Commission,
Patna.
39. Chairman,
Jharkhand Public Service Commission,
Ranchi.
40. Registrar,
National Institute of Technology Nirjulli,
Arunachal Pradesh.
41. Registrar,
Indian Institute of Technology,
Roorkee.
42. Registrar,
Banaras Hindu University,
Banaras (UP).
43. Central Licensing Authority,
Building and Civil Engineering Construction,
New Delhi.
44. Chairman,
State Bank of India Limited,
New Delhi.
45. Chairman,
Punjab National Bank,
Sansad Marg,
New Delhi. ... Respondents.

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

This Application has been filed under Section 19 of the Administrative Tribunals Act, 1985. In para 2 at page 33 of the OA, the applicant has mentioned that "petitioner is employee of Sikkim Govt. and NEEPCO". The dispute of the applicant is with the North East Electrical

Power Corporation Limited which is a Government of India undertaking and is arrayed as respondent No.4 through Chairman and Managing Director.

2. The applicant had earlier sought time to place on record copy of the articles and memorandum of association of respondent No.4 Corporation. He has not placed on record any such document. Apart from that, admittedly, North East Electrical Power Corporation Limited is not a notified organisation under Section 14 (2) of Administrative Tribunals Act, 1985, and thus this Tribunal cannot exercise jurisdiction over the said Corporation or any service dispute relating to an employee of the said Corporation. The applicant claims to be an employee of Sikkim Government and North East Electrical Power Corporation Limited. This Tribunal cannot exercise jurisdiction in respect to an employee of the Sikkim Government.

3. For both the above reasons, this Application is dismissed for want of jurisdiction with liberty to the applicant to approach the appropriate jurisdictional forum.

(Nita Chowdhury)
Member (A)

(Justice Permod Kohli)
Chairman

/pj/